Legislative proposals on child sexual abuse

*186.SHRIMATI BRINDA KARAT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether her Ministry has any specific proposals on legislation and procedures against child sexual abuse; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): (a) and (b) The Ministry of Women and Child Development is considering a proposal for a comprehensive law to bring all offences against children under one legislation, including sexual abuse.

Zonal benches of Supreme Court

*187.DR. JANARDHAN WAGHMARE:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether the Chief Justice of India has urged Government to set up zonal benches of the Supreme Court and allow the principal bench to hear cases only on constitutional matters and inter-State disputes;

(b) if so, the details thereof;

(c) whether Government proposes to set up zonal benches of Supreme Court in various parts of the country; and

(d) if so, the details thereof?

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ): (a) to (d) The Government has not received any proposal from the Chief Justice of India for setting up zonal benches of the Supreme Court and allow the principal bench to hear cases only on Constitutional matters and inter-State disputes.

The Government can consider the matter after such a proposal/recommendation is received from the Chief Justice of India as per the provisions of Article 130 of the Constitution.

Augmentation of transmission capacity

**188. SHRI RAJ MOHINDER SINGH MAJITHA: DR. MURLI MANOHAR JOSHI:

Will the Minister of POWER be pleased to state:

(a) whether it is a fact that as against the current capacity, a target of threefold increase in the power transmission capacity in the country by 2012 has been set;

(b) if so, the facts in this regard;

(c) whether it is also a fact that very limited transformer testing facility is available in the country;

[†]Original notice of the question was received in Hindi.